

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA 496 of 1999  
No. MA 164 of 2001  
- (OA 452 of 96)

Date of order : 8.2.2002

Present : Hon'ble Mr. Justice G.L.Gupta, Vice -Chairman  
Hon'ble Mr. S.Biswas, Administrative Member

DUARI MAHATO

VS

UNION OF INDIA & ORS.

For the applicant : Ms.B.Ghosal, counsel

For the respondents: Mr.S.Choudhury, counsel

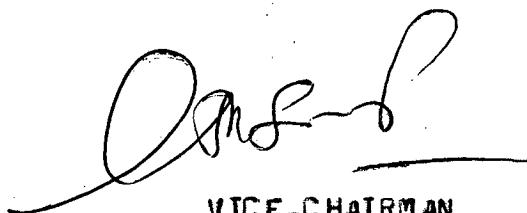
O R D E R

Heard MA 164/2001. For the reasons stated in the application the MA is allowed and MA 496/99 is restored, recalling the order dated 19.1.2001.

2. Heard MA 496/99. For the reasons stated in the application the MA is allowed. OA is restored to its original file and number. OA be listed for hearing on 10.6.2002.

  
MEMBER (A)

in

  
VICE-CHAIRMAN